

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1910**  
**TO BE ANSWERED ON 30<sup>th</sup> JULY,2018**

**DEMAND FOR ANIMAL PRODUCTS**

1910. SHRI RADHESHYAM BISWAS:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether there is a high domestic demand for animal products leaving lesser surplus for exports and if so, the details thereof;
- (b) whether there is a prohibition on export of beef and beef products under the Foreign Trade Policy and if so, the details thereof; and
- (c) whether strict sanitary and Phytosanitary conditions have been imposed by a number of importing countries and if so, the details thereof?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

- (a) Yes, Madam. There is a large consumption base for animal products in India. However, India has been able to export animal products like buffalo meat, Sheep/Goat meat, Poultry products etc.
- (b) Yes, Madam. As per the existing Foreign Trade Policy, the export of beef (includes meat and edible offal) of cows, oxens and calf, is prohibited and is not permitted to be exported.
- (c) Yes, Madam. International trade in animal products is allowed as per the sanitary conditions stipulated in the Terrestrial Animal Health Code of World Organization for Animal Health(OIE). Certain countries evaluate market access for frozen buffalo meat from India based on incidences of Foot and Mouth Disease (FMD).

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